

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Review Application No. 11 of 2017  
In  
Appeal No. 133 of 2016 (SZ)**

**Appellant(s)**

Pattencheru Enviro Tech Limited,  
Rep. by its Whole Time Director,  
Mr. B.V. Ramanamurthy,  
Patancheru.

**Respondent(s)**

**Vs.** Telangana State Pollution Control  
Board, Rep. by its  
Member Secretary, Medak District  
and another

**Legal Practitioners for Appellant(s)**

M/s. V. Lakshmikumaran,  
Sridharan, R. Parthasarathy,  
Raghavan Ramabadrnan,  
V. Panchanathan, Varun Chablani,  
Sweta Giridar, Sai Prashanth,  
Sumitha Krishnan, Santhana Gopalan,  
G.Swarupa and A. Lawrence.

**Legal Practitioners for Respondents**

Mr.T. Sai Krishnan for R1 and R2

Note of the Registry	Orders of the Tribunal
Order No. 1	<p>Date: 24<sup>th</sup> August, 2017</p> <p>There is no representation for the applicant. Learned counsel appearing for the respondents are present. Respondents have already filed their reply. List the matter for disposal on 07.09.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p> <p style="text-align: right;">.....E.M. (Shri P.S.Rao)</p>